

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/05/2020**

| SL | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL             | PS CASE/LOWER COURT CASE/DISTRICT      |
|----|--------------------|---|--------------------------------------|--|
| 1  | BLAPL/0003394/2020 | DON @ RANJIT MOHATAB<br>VS<br>STATE OF ODISHA                   | UNMESH CHANDRA JENA<br>VS            | AGARAPADA /35 /2020<br>()<br>//        |
| 2  | BLAPL/0003395/2020 | SURENDRA @ SURI @ CHHURI HARIJAN<br>VS<br>STATE OF ODISHA       | ARIJEET MISHRA<br>VS                 | JEYPORE TOWN /44 /2018<br>()<br>//     |
| 3  | BLAPL/0003396/2020 | ABHI @ ABHIMANU NAYAK @ ABHMANYU NAYAK<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR MOHANTY<br>VS           | ANGUL TOWN /29 /2019<br>()<br>//       |
| 4  | BLAPL/0003397/2020 | JITU @ JITENDRA NAIK<br>VS<br>STATE OF ODISHA                   | C.R.DAS<br>VS                        | DHENKANAL SADAR /276 /2018<br>()<br>// |
| 5  | BLAPL/0003398/2020 | HARI DAS @ KALIA<br>VS<br>STATE OF ODISHA                       | JAYANTA KUMAR MAJHI<br>VS            | / /0<br>()<br>//                       |
| 6  | BLAPL/0003399/2020 | BABU @ SATYABRATA DAS<br>VS<br>STATE OF ODISHA                  | P.K.MAHARAJ<br>VS                    | BIDANASI /39 /2019<br>()<br>//         |
| 7  | BLAPL/0003400/2020 | KATIA @ PRATAP CH. SAHU @ PRATAP SAHU<br>VS<br>STATE OF ODISHA  | JAYANTA KUMAR MAJHI<br>VS            | SORO /46 /2019<br>()<br>//             |
| 8  | BLAPL/0003401/2020 | LEHURU MAJHI<br>VS<br>STATE OF ODISHA                           | PRAJIT KUMAR PRADHAN<br>VS           | NAKTIDEUL /68 /2020<br>()<br>//        |
| 9  | BLAPL/0003402/2020 | SK. MAINUDHIN<br>VS<br>STATE OF ODISHA                          | SARADA PRASANNA SARANGI<br>VS        | barpalli /75 /2020<br>()<br>//         |
| 10 | BLAPL/0003403/2020 | PUPUN CHANDRA PADHI @ PUPUN HARIJAN<br>VS<br>STATE OF ODISHA    | TUKUNA KUMAR MISHRA<br>VS            | / /0<br>()<br>//                       |
| 11 | BLAPL/0003404/2020 | SUDHI RANJAN MOHAPATRA<br>VS<br>STATE OF ODISHA                 | SARBASREE PRASANTA KUMAR PANDA<br>VS | PARLAKHEMUNDI /29 /2020<br>()<br>//    |

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|----|--------------------|--|------------------------------|---|
| 12 | BLAPL/0003405/2020 | LAKHIDHAR NAIK<br>VS<br>STATE OF ODISHA                    | UMAKANTA BARIK<br>VS         | JUNAGARH /15 /2020<br>()<br>//          |
| 13 | BLAPL/0003406/2020 | SK.MUSTAK<br>VS<br>STATE OF ODISHA                         | BALARAM NAYK<br>VS           | JAJPUR SADAR /71 /2020<br>()<br>//      |
| 14 | BLAPL/0003407/2020 | BUDHIA DAS<br>VS<br>STATE OF ODISHA                        | SATYA RANJAN MULIA<br>VS     | CDA-II /60 /2019<br>()<br>//            |
| 15 | BLAPL/0003408/2020 | PABITRA BARDHAN<br>VS<br>STATE OF ODISHA                   | SANGRAM KESHARI ROUT<br>VS   | / /0<br>()<br>//                        |
| 16 | BLAPL/0003409/2020 | ALOK DAS @ ALOK MALIK @ DAS<br>VS<br>STATE OF ODISHA       | SURYAKANTA DWIBEDI<br>VS     | AUL /06 /2018<br>()<br>//               |
| 17 | BLAPL/0003410/2020 | HAUDA @ NIRANJAN BEHERA<br>VS<br>STATE OF ODISHA           | J.K.KHUNTIA<br>VS            | BALASORE SADAR /89 /2020<br>()<br>//    |
| 18 | BLAPL/0003411/2020 | ABHIMANYU @ ABHI SAHU @ ABHIMANYU<br>VS<br>STATE OF ODISHA | SPRANSANTA KUMAR SAHOO<br>VS | BANARAPAL /184 /2018<br>()<br>//        |
| 19 | BLAPL/0003412/2020 | KRUSHNA CHANDRA DASH<br>VS<br>STATE OF ODISHA              | AMLAN SHAKTI PAUL<br>VS      | KHANDAGIRI P.S. /3302 /2019<br>()<br>// |
| 20 | BLAPL/0003413/2020 | SANKAR BEHERA<br>VS<br>STATE OF ODISHA                     | SAMPADA SUBUDHI<br>VS        | / /0<br>()<br>//                        |
| 21 | BLAPL/0003414/2020 | VIVEK KUMAR SINGH<br>VS<br>STATE OF ODISHA                 | BIBHU PRASAD MOHANTY<br>VS   | SUNDARGARH TOWN /255 /2019<br>()<br>//  |
| 22 | BLAPL/0003415/2020 | CHITTA DANGARIA<br>VS<br>STATE OF ODISHA                   | TUKUNA KUMAR MISHRA<br>VS    | BOIPARIGUDA /05 /2017<br>()<br>//       |
| 23 | BLAPL/0003416/2020 | JITU @ JITENDRA NAIK                                       | C.R.DAS                      | DHENKANAL TOWN /190 /2018               |

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|----|---------------------|---|--------------------------|-------------------------------------|
|    |                     | VS  | VS                       | ()                                  |
| 24 | CMP/0000356/2020    | STATE OF ODISHA<br>JITENDRA MAJHI   | SUSHANT KUMAR PRADHAN    | //                                  |
|    |                     | VS  | VS                       | //                                  |
| 25 | CONTC/0001613/2020  | STATE OF ODISHA<br>GHANASHYAM CHOUDHURY   | ADV.                     | CIVIL JUDGE (SD),BHADRAK(Bhadrak *) |
|    |                     | VS  | VS                       | CS/0000867/2015                     |
| 26 | CONTC/0001614/2020  | CHITHRA ARUMUGAM<br>CHITTARANJAN MANGARAJ   | ADV.                     | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 27 | CONTC/0001615/2020  | DR.SOUMYAKANTA DAS PATTANAİK<br>NAROTTAM PRADHAN                                  | ADV.                     | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 28 | CRLMP/0000530/2020  | CHITRA ARUMUGAM<br>SASMITA NAYAK  | K.K.BHUYAN               | //                                  |
|    |                     | VS  | VS                       | / /0                                |
| 29 | CRLREV/0000275/2020 | STATE OF ODISHA<br>TUSAR KANT ROUT  | J.K.KHUNTIA              | ()                                  |
|    |                     | VS  | VS                       | //                                  |
| 30 | CRP/0000009/2020    | STATE OF ODISHA<br>MANOJ KU.ROUTRAY   | JATINDRA KUMAR MOHAPATRA | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 31 | MACA/0000359/2020   | M/S. ODISHA STATE BEVERAGES CORPORATION LTD.<br>M/S. NEW INDIA ASSURANCE CO. LTD. | P.K.PANDA                | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 32 | MACA/0000360/2020   | SITANATH MOHANTY<br>M/S.NEW INDIA ASSURANCE CO. LTD.                              | P.K.PANDA                | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 33 | MACA/0000361/2020   | ABHIMANYU ROUT<br>M/S. NEW INDIA ASSURANCE CO. LTD.                               | ADAM ALI KHAN            | //                                  |
|    |                     | VS  | VS                       | ()                                  |
| 34 | MACA/0000362/2020   | BALI MAJHI<br>THE NEW INDIA ASSURANCE CO. LTD.                                    | S.A.ALLI                 | //                                  |
|    |                     | VS  | VS                       | ()                                  |

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|-----------|--------------------|--|---------------------------------|--|
| 35        | MACA/0000363/2020  | SAMAR KESHARI MAHAPATRA<br>MANAGER, THE NEW INDIA ASSURANCE CO. LTD<br>VS<br>ODI SUNDER RAO @ SUNDER MURTY | SIDALI<br>VS                    | //<br>//<br>0<br>//                      |
| 36        | RSA/0000142/2020   | NARAYAN PANDA<br>VS<br>KUNTALA KUMARI BISWAL   | DAYANANDA MOHAPATRA<br>VS       | //<br>0<br>//                            |
| 37        | WA/0000258/2020    | BINOD KUMAR SWAIN<br>VS<br>STATE OF ODISHA   | BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//                            |
| 38        | WA/0000259/2020    | SUNAKAR ROUT<br>VS<br>STATE OF ODISHA  | BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//                            |
| 39        | WA/0000260/2020    | JUDHISTIR NAYAK<br>VS<br>STATE OF ODISHA   | BIBHU PRASAD MOHANTY<br>VS      | //<br>0<br>//                            |
| 40        | WP(C)/0012533/2020 | MONOJ KUMAR ROUSTRAY<br>VS<br>M/S. ODISHA STATE BEVERAGES CORPORATION LTD.                                 | JATINDRA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                            |
| 41        | WP(C)/0012534/2020 | BIBEKANANDA DAS<br>VS<br>STATE OF ODISHA   | RABINARAYAN NAYAK<br>VS         | //<br>0<br>//                            |
| 42        | WP(C)/0012535/2020 | HARISH CHANDRA KHATUA<br>VS<br>STATE OF ODISHA   | H.K.ROUT<br>VS                  | //<br>0<br>//                            |
| 43        | WP(C)/0012536/2020 | BISWANATH MISHRA<br>VS<br>STATE OF ODISHA  | GOPINATH MISHRA<br>VS           | //<br>0<br>//                            |
| 44        | WP(C)/0012537/2020 | NILAKANTHA MISHRA<br>VS<br>STATE OF ODISHA   | GOPINATH MISHRA<br>VS           | //<br>0<br>//                            |
| 45        | WP(C)/0012538/2020 | M/S.SHIV METALLICKS PVT LTD<br>VS<br>STATE OF ODISHA   | SIDHARTHA MISHRA<br>VS          | //<br>0<br>//                            |

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|-----------|--------------------|--|---------------------------------|--|
| 46        | WP(C)/0012539/2020 | GOBINDA BEHERA<br>VS<br>NATIONAL HIGHWAY AUTHORITY OF INDIA          | DHARMENDRA SETHY<br>VS          | //<br>0<br>//                            |
| 47        | WP(C)/0012540/2020 | BRAJAKISHORE SETHY<br>VS<br>STATE OF ODISHA                          | SIDHESWAR MALLIK<br>VS          | //<br>0<br>//                            |
| 48        | WP(C)/0012541/2020 | GAGAN MALLA @ GAGAN BIHARI MALLA<br>VS<br>STATE OF ODISHA            | BAIJAYANTI MOHANTY<br>VS        | //<br>0<br>//                            |
| 49        | WP(C)/0012542/2020 | KSHIROD JENA<br>VS<br>STATE OF ODISHA                                | BAIJAYANTI MOHANTY<br>VS        | //<br>0<br>//                            |
| 50        | WP(C)/0012543/2020 | NILAMANI BAL<br>VS<br>CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA   | MANOJA KUMAR KHUNTIA<br>VS      | //<br>0<br>//                            |
| 51        | WP(C)/0012544/2020 | SAROJ KUMAR BEHERA<br>VS<br>STATE OF ODISHA                          | JAYADEV MISHRA<br>VS            | //<br>0<br>//                            |
| 52        | WP(C)/0012545/2020 | PRAKASH CHANDRA BEHERA<br>VS<br>REGIONAL CHIEF CONSERVATOR OF FOREST | JAYADEV MISHRA<br>VS            | //<br>0<br>//                            |
| 53        | WP(C)/0012546/2020 | SANTOSH KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                       | P.K.MOHAPATRA<br>VS             | //<br>0<br>//                            |
| 54        | WP(C)/0012547/2020 | TATA STEEL BSL LIMITED<br>VS<br>UNION OF INDIA                       | S.P.SARANGI<br>VS               | //<br>0<br>//                            |
| 55        | WP(C)/0012548/2020 | ASHOK KUMAR NAIK<br>VS<br>STATE OF ODISHA                            | ASHOK KUMAR APAT<br>VS          | //<br>0<br>//                            |
| 56        | WP(C)/0012549/2020 | GIRIJA NANDINI HOTA<br>VS<br>STATE OF ODISHA                         | ASHOK KUMAR APAT<br>VS          | //<br>0<br>//                            |
| 57        | WP(C)/0012550/2020 | KISHAN KUMAR DIGAL   | ASHOK KUMAR APAT                | //                                       |

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|----|--------------------|--|---------------------------|-----------------------------------|
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 58 | WP(C)/0012551/2020 | SATYASMITA BEHERA  | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 59 | WP(C)/0012552/2020 | NILAMADHABA KANHAR   | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 60 | WP(C)/0012553/2020 | TAPASWINI GOUDA  | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 61 | WP(C)/0012554/2020 | KALIPADA MUNDA   | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 62 | WP(C)/0012555/2020 | ANITA KUMARI PATRA   | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 63 | WP(C)/0012556/2020 | DAMAYANTI BEHERA   | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 64 | WP(C)/0012557/2020 | RANTHI TIRKEY  | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 65 | WP(C)/0012558/2020 | DIGAMANI SOREN   | ASHOK KUMAR APAT          | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 66 | WP(C)/0012559/2020 | M/S.ODYSAY PICKLES LIMITED   | BANOJA KUMAR PATTNAIK     | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | THE PRESIDING OFFICER CGIT CUM LABOUR COURT CUM EPF APPELLATE TRIBUNAL |                           | //                                |
| 67 | WP(C)/0012560/2020 | LIPINA PRADHAN   | BIRAJA PRASANNA SATAPATHY | //                                |
|    |                    | VS   | VS                        | 0                                 |
|    |                    | STATE OF ODISHA  |                           | //                                |
| 68 | WP(C)/0012561/2020 | P.KISHORE KUMAR SUBUDHI  | M/S.KALI PRASANNA MISHRA  | //                                |
|    |                    | VS   | VS                        | 0                                 |

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| 69 | WP(C)/0012562/2020  | STATE OF ODISHA<br>PUSPALATA BARIK<br>VS                         | M/S.K.P.MISHRA<br>VS     | //<br>//<br>()                        |
| 70 | ABLAPL/0005617/2020 | SECRETARY,ODISHA HUMAN RIGHTS COMMISSION<br>ABDUL HANNAN<br>VS   | ARIJEET MISHRA<br>VS     | //<br>KEONJHAR SADAR /140 /2020<br>() |
| 71 | ABLAPL/0005618/2020 | STATE OF ODISHA<br>SOURAV RANJAN NAYAK @ LIPUN @ BUDUN<br>VS     | ARIJEET MISHRA<br>VS     | //<br>JAKHAPURA /38 /2020<br>()       |
| 72 | ABLAPL/0005619/2020 | STATE OF ODISHA<br>SAMBHUNATH NAIK<br>VS                         | ARIJEET MISHRA<br>VS     | //<br>TOMKA /34 /2020<br>()           |
| 73 | ABLAPL/0005620/2020 | STATE OF ODISHA<br>TARUN KUMAR SWAIN @ BAPU<br>VS                | DHANANJAYA NAYAK<br>VS   | //<br>RAGHUNATHPUR /66 /2020<br>()    |
| 74 | ABLAPL/0005621/2020 | STATE OF ODISHA<br>TARAANISEN SAHOO<br>VS                        | B.B.BEHERA<br>VS         | //<br>CHOUDWAR /186 /2020<br>()       |
| 75 | ABLAPL/0005622/2020 | STATE OF ODISHA<br>RAMA CHANDRA SWAIN<br>VS                      | DHANANJAYA NAYAK<br>VS   | //<br>RAGHUNATHPUR /66 /2020<br>()    |
| 76 | ABLAPL/0005623/2020 | STATE OF ODISHA<br>TRILOCHAN DAS<br>VS                           | JAYANTA KU MAJHI<br>VS   | //<br>REMUNA /93 /2020<br>()          |
| 77 | ABLAPL/0005624/2020 | STATE OF ODISHA<br>KIRNYA KUMAR PRADHAN<br>VS                    | JATESWAR NAYAK<br>VS     | //<br>MARSHAGHAI /61 /2020<br>()      |
| 78 | ABLAPL/0005625/2020 | STATE OF ODISHA<br>GANTHI @ SIPAN DAS<br>VS                      | JAYANTA KU MAJHI<br>VS   | //<br>BALASORE SADAR /135 /2020<br>() |
| 79 | ABLAPL/0005626/2020 | STATE OF ODISHA<br>KUHURU @ ARJUN TANTI<br>VS<br>STATE OF ODISHA | R.N.PATNAIK<br>VS        | //<br>K.BALANG /20 /2020<br>()<br>//  |

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|-----------|---------------------|--|---------------------------------|--|
| 80        | ABLAPL/0005627/2020 | MADAN SINGH<br>VS<br>STATE OF ODISHA                       | DHARMENDRA SETHY<br>VS          | NILGIRI /90 /2020<br>()<br>//            |
| 81        | ABLAPL/0005628/2020 | ASHOK MOHAPATRA<br>VS<br>STATE OF ODISHA                   | JAYANTA KU MAJHI<br>VS          | BASTA /16 /2020<br>()<br>//              |
| 82        | ABLAPL/0005629/2020 | MITRABHANU JOSHI<br>VS<br>STATE OF ODISHA                  | SARATHI JYOTI MOHANTY<br>VS     | AMBABHONA /76 /2020<br>()<br>//          |
| 83        | ABLAPL/0005630/2020 | PREMANANDA SINGH DEO<br>VS<br>STATE OF ODISHA              | BIJAYA KUMAR MISHRA<br>VS       | RENGALI /67 /2020<br>()<br>//            |
| 84        | ABLAPL/0005631/2020 | AKASH CHANDRA<br>VS<br>STATE OF ODISHA                     | K.C.TRIPATHY<br>VS              | / /0<br>()<br>//                         |
| 85        | ABLAPL/0005632/2020 | PRANAB KUMAR SAHOO @ PRANAB SAHOO<br>VS<br>STATE OF ODISHA | DEBASNAN DAS<br>VS              | CHAKAPADA PS /18 /2020<br>()<br>//       |
| 86        | ABLAPL/0005633/2020 | PARVATI BHOTRA<br>VS<br>STATE OF ODISHA                    | TUKUNA KUMAR MISHRA<br>VS       | DORAGUDA PS /86 /2020<br>()<br>//        |
| 87        | ABLAPL/0005634/2020 | ASHOK MOHAPATRA<br>VS<br>STATE OF ODISHA                   | JAYANTA KU MAJHI<br>VS          | KHANTAPADA /417 /2019<br>()<br>//        |
| 88        | ABLAPL/0005635/2020 | BHAGABAN PRADHAN<br>VS<br>STATE OF ODISHA                  | JAYANTA KU MAJHI<br>VS          | REMUNA /92 /2020<br>()<br>//             |
| 89        | ABLAPL/0005636/2020 | BINODINI NAYAK<br>VS<br>STATE OF ODISHA                    | JAYANTA KU MAJHI<br>VS          | REMUNA /68 /2020<br>()<br>//             |
| 90        | ABLAPL/0005637/2020 | SANGEETA BISWAL @ BEHURA<br>VS<br>STATE OF ODISHA          | R.N.MOHANTY<br>VS               | KHANDAGIRI P.S. /249 /2020<br>()<br>//   |
| 91        | ABLAPL/0005638/2020 | SHAMBHU RAM SAHU   | UMAKANTA BARIK                  | HINJILI (ASKA) /161 /2020                |



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|     |                     | VS  | VS                       | ()                                |
| 92  | ABLAPL/0005639/2020 | STATE OF ODISHA<br>MANAGOBIND SAHOO                 | B.K.SAHOO                | //<br>BANKI /92 /2020             |
|     |                     | VS  | VS                       | ()                                |
| 93  | ABLAPL/0005640/2020 | STATE OF ODISHA<br>RAJESH NATH MUKHI                | SATYA RANJAN MULIA       | //<br>ANGUL TOWN /316 /2020       |
|     |                     | VS  | VS                       | ()                                |
| 94  | ABLAPL/0005641/2020 | STATE OF ODISHA<br>PRAMILA BARALA @ PREMALATA BARAL | SATYA RANJAN MULIA       | //<br>TANGI (KHURDA) /339 /2019   |
|     |                     | VS  | VS                       | ()                                |
| 95  | ABLAPL/0005642/2020 | STATE OF ODISHA<br>BISWAMBER DIYAL AGRAWAL          | SATYA RANJAN MULIA       | //<br>/ /0                        |
|     |                     | VS  | VS                       | ()                                |
| 96  | ABLAPL/0005643/2020 | STATE OF ODISHA<br>BRUNDABAN SAHA                   | KRUSHNA CHANDRA DASH     | //<br>/81 /2020                   |
|     |                     | VS  | VS                       | ()                                |
| 97  | ABLAPL/0005644/2020 | STATE OF ODISHA<br>SACHINDRA MARTHA                 | R.N.MOHANTY              | //<br>RANPUR /124 /2020           |
|     |                     | VS  | VS                       | ()                                |
| 98  | ABLAPL/0005645/2020 | STATE OF ODISHA<br>DILIP KUMAR SAMANTRAY            | R.N.MOHANTY              | //<br>RANPUR /130 /2020           |
|     |                     | VS  | VS                       | ()                                |
| 99  | ABLAPL/0005646/2020 | STATE OF ODISHA<br>MINAKETAN PANDA @ MINA PANDA     | SURYAKANTA DWIBEDI       | //<br>KHANDAPARA /131 /2020       |
|     |                     | VS  | VS                       | ()                                |
| 100 | ABLAPL/0005647/2020 | STATE OF ODISHA<br>SK.SADAM HUSSEN @ SADAM          | AMITABH NAIK             | //<br>KHURDA P.S. /168 /2020      |
|     |                     | VS  | VS                       | ()                                |
| 101 | ABLAPL/0005648/2020 | STATE OF ODISHA<br>NABINA KUMAR SAHOO               | SUNIL KUMAR PANDA        | //<br>NIHALPRASAD /115 /2018      |
|     |                     | VS  | VS                       | ()                                |
| 102 | ABLAPL/0005649/2020 | STATE OF ODISHA<br>SAKILA BIBI                      | JAYDEEP PAL              | //<br>KISSANNAGAR PS /57 /2020    |
|     |                     | VS  | VS                       | ()                                |

ORISSA HIGH COURT

FILING REPORT AS ON :22/05/2020

| SL  | FILING NO             | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE/DISTRICT    |
|-----|-----------------------|--|--------------------------------|--------------------------------------|
| 103 | ABLAPL/0005650/2020   | STATE OF ODISHA<br>KARTIK ROUT<br>VS                               | J.K.KHUNTIA<br>VS              | //<br>INDUSTRIAL /69 /2020<br>()     |
| 104 | ABLAPL/0005651/2020   | STATE OF ODISHA<br>SK.NAZIR BOX<br>VS                              | JAYDEEP PAL<br>VS              | //<br>KISSANNAGAR PS /57 /2020<br>() |
| 105 | ABLAPL/0005652/2020   | STATE OF ODISHA<br>BIJU SAHA<br>VS                                 | KRUSHNA CHANDRA DASH<br>VS     | //<br>UMERKOTE /81 /2020<br>()       |
| 106 | WPC(OA)/0001294/2017  | STATE OF ODISHA<br>SURYANARAYAN SAHU<br>VS                         | SURYA NARAYAN PATNAIK<br>VS    | //<br>//<br>()                       |
| 107 | WPC(OAC)/0001360/2014 | STATE OF ODISHA<br>SUSANTA KUMAR TRIPATHY<br>VS<br>STATE OF ODISHA | M/S.DURGESH NARAYAN RATH<br>VS | //<br>//<br>()<br>//                 |

# ORISSA HIGH COURT

MISC CASES FILED on :22/05/2020

| SL. NO. | IA NO<br>MAIN CASE NO          | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                          | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|---|---|
| 1       | 17/2020<br>CRP/9/2020          | MANOJ KU.ROUTRAY-MP   | JATINDRA KUMAR MOHAPATRA                                  |
| 2       | 18/2020<br>CRP/9/2020          | MANOJ KU.ROUTRAY-MP   | JATINDRA KUMAR MOHAPATRA                                  |
| 3       | 133/2020<br>WPC(OAC)/4264/2016 | SULTAN KHAN-MP  | DR.J.K.LENKA  |
| 4       | 249/2020<br>RSA/460/2010       | MD.DILEJIT PIR-MP   | M/S.PRAFULLA K.RATH                                       |
| 5       | 250/2020<br>RSA/142/2020       | NARAYAN PANDA-MP  | DAYANANDA MOHAPATRA                                       |
| 6       | 340/2020<br>CRLREV/275/2020    | TUSAR KANT ROUT-MP  | J.K.KHUNTIA   |
| 7       | 365/2020<br>CMP/356/2020       | JITENDRA MAJHI-MP   | SUSHANT KUMAR PRADHAN                                     |
| 8       | 427/2020<br>BLAPL/3402/2020    | SK. MAINUDHIN-MP  | SARADA PRASANNA SARANGI                                   |
| 9       | 428/2020<br>BLAPL/2941/2020    | MITU @ RUDRANARAYAN SAMAL-MP  | SUNIL KUMAR PANDA   |
| 10      | 429/2020<br>BLAPL/2942/2020    | BANI @ BABITA PARIDA-MP   | SUNIL KUMAR PANDA   |
| 11      | 430/2020<br>WA/258/2020        | BINOD KUMAR SWAIN-MP  | BIRAJA PRASANNA SATAPATHY                                 |
| 12      | 431/2020<br>WA/259/2020        | SUNAKAR ROUT-MP   | BIRAJA PRASANNA SATAPATHY                                 |
| 13      | 432/2020<br>WA/260/2020        | JUDHISTIR NAYAK-MP  | BIBHU PRASAD MOHANTY                                      |
| 14      | 557/2020<br>MACA/361/2020      | M/S. NEW INDIA ASSURANCE CO. LTD.-MP                                | ADAM ALI KHAN   |
| 15      | 558/2020<br>MACA/358/2020      | THE DEPUTY MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP | ADAM ALI KHAN   |
| 16      | 559/2020<br>MACA/997/2019      | THE ORIENTAL INSURANCE COMPANY LTD.-MP                              | A.A.KHAN  |
| 17      | 560/2020<br>MACA/1380/2017     | M/S.ORIENTAL INSURANCE CO.LTD.-MP                                   | M/S.ADAM ALI KHAN   |
| 18      | 561/2020<br>MACA/362/2020      | THE NEW INDIA ASSURANCE CO. LTD.-MP                                 | S.A.ALLI  |
| 19      | 562/2020<br>MACA/363/2020      | MANAGER,THE NEW INDIA ASSURANCE CO. LTD.-MP                         | S.A.ALLI  |
| 20      | 636/2020<br>CRLA/248/2019      | NANDA@NARENDRA SAHU-MP  | PRASANTA KUMAR SAHOO                                      |
| 21      | 5742/2020<br>WP(C)/12533/2020  | MONOJ KUMAR ROUTRAY-MP  | JATINDRA KUMAR MOHAPATRA                                  |
| 22      | 5743/2020<br>WP(C)/12534/2020  | BIBEKANANDA DAS-MP  | RABINARAYAN NAYAK   |
| 23      | 5744/2020<br>WP(C)/12538/2020  | M/S.SHIV METALLICKS PVT LTD-MP                                      | SIDHARTHA MISHRA  |
| 24      | 5745/2020<br>WP(C)/12540/2020  | BRAJAKISHORE SETHY-MP   | SIDHESWAR MALLIK  |
| 25      | 5746/2020<br>WP(C)/12542/2020  | KSHIROD JENA-MP   | BAIJAYANTI MOHANTY  |
| 26      | 5747/2020                      | NILAMANI BAL-MP   | MANOJA KUMAR KHUNTIA                                      |

|    |                               |                                |                                     |
|----|-------------------------------|--------------------------------|-------------------------------------|
| 27 | WP(C)/12543/2020<br>5748/2020 | PRAKASH CHANDRA BEHERA-MP      | JAYADEV MISHRA                      |
| 28 | WP(C)/12545/2020<br>5749/2020 | SANTOSH KUMAR PRADHAN-MP       | P.K.MOHAPATRA                       |
| 29 | WP(C)/12546/2020<br>5750/2020 | TATA STEEL BSL LIMITED-MP      | S.P.SARANGI                         |
| 30 | WP(C)/12547/2020<br>5751/2020 | SATYA PRAKASH PATI-MP          | M/S.PRAFULLA KU.RATH                |
| 31 | WP(C)/27718/2019<br>5752/2020 | ASHOK KUMAR NAIK-MP            | ASHOK KUMAR APAT                    |
| 32 | WP(C)/12548/2020<br>5753/2020 | GIRIJA NANDINI HOTA-MP         | ASHOK KUMAR APAT                    |
| 33 | WP(C)/12549/2020<br>5754/2020 | KISHAN KUMAR DIGAL-MP          | ASHOK KUMAR APAT                    |
| 34 | WP(C)/12550/2020<br>5755/2020 | SATYASMITA BEHERA-MP           | ASHOK KUMAR APAT                    |
| 35 | WP(C)/12551/2020<br>5756/2020 | NILAMADHABA KANHAR-MP          | ASHOK KUMAR APAT                    |
| 36 | WP(C)/12552/2020<br>5757/2020 | TAPASWINI GOUDA-MP             | ASHOK KUMAR APAT                    |
| 37 | WP(C)/12553/2020<br>5758/2020 | KALIPADA MUNDA-MP              | ASHOK KUMAR APAT                    |
| 38 | WP(C)/12554/2020<br>5759/2020 | ANITA KUMARI PATRA-MP          | ASHOK KUMAR APAT                    |
| 39 | WP(C)/12555/2020<br>5760/2020 | DAMAYANTI BEHERA-MP            | ASHOK KUMAR APAT                    |
| 40 | WP(C)/12556/2020<br>5761/2020 | RANTHI TIRKEY-MP               | ASHOK KUMAR APAT                    |
| 41 | WP(C)/12557/2020<br>5762/2020 | DIGAMANI SOREN-MP              | ASHOK KUMAR APAT                    |
| 42 | WP(C)/12558/2020<br>5763/2020 | M/S.ODYSAY PICKLES LIMITED-MP  | BANOJA KUMAR PATTNAIK               |
| 43 | WP(C)/12559/2020<br>5764/2020 | PADMALAYA MOHAPATRA-MP         | MR.PADMALAYA MOHAPATRA ( IN PERSON) |
| 44 | WP(C)/12088/2020<br>5765/2020 | MOTHER TERESA HEALTH WORKER-MP | M/S.KAILASH CHANDRA KAR             |
| 45 | WP(C)/25051/2019<br>5766/2020 | PUSPALATA BARIK-MP             | M/S.K.P.MISHRA                      |
|    | WP(C)/12562/2020              |                                |                                     |